

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4249
ANSWERED ON:19.12.2012
ALLOTMENT OF VACANT SHOPS
Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a number of shops under the control of Directorate of Estates have been lying vacant since long in Delhi;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to allot these shops to differently abled persons;
- (d) if so, the details thereof and the time by which these are likely to be allotted to them and if not, the reasons therefor; and
- (e) whether the Government proposes to construct bigger size shops for allotment to differently abled persons and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT.DEEPA DASMUNSHI)

- (a) Yes, Madam.
- (b) There are total 127 shops under the control of Directorate of Estates in Mohan Singh Market, INA and New Moti Bagh Central Government Residential Colony, New Delhi which are lying vacant. Out of these 127 shops, 123 shops in Mohan Singh Market, INA, New Delhi are lying vacant for re-development and 4 shops in New Moti Bagh Central Government Residential Colony, New Delhi for allotment;
- (c) No, Madam;
- (d) The process for allotment of 4 newly constructed shops in New Moti Bagh Central Government Residential Colony, New Delhi is under consideration as per policy of the Government; and
- (e) No, Madam.